

**GOVERNMENT OF TRIPURA
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT
AGARTALA: TRIPURA**

No.F.85 (133)/SW/DC/2017/5224(130)

Dated, Agartala, the 7th January, 2019

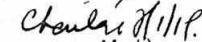
NOTIFICATION

The Governor, Tripura in exercise of powers conferred under Section 15 of "The Rights of Persons with Disabilities Act, 2016" hereby designates the following officers as the competent authorities to mobilize the community and create social awareness to support persons with disabilities in exercise of their legal capacity:-

- i. The Director of the Social Welfare and Social Education Department, and
- ii. State Commissioner for Persons with Disabilities.

This shall come into force with immediate effect.

By order of the Governor,


(Chaitanya Murti)

Special Secretary to the
Government of Tripura

Copy to:-

1. The Principal Secretary to the Chief Minister, Govt. of Tripura.
2. PS to all Ministersfor information of the Hon'ble Ministers.
3. PPS to the Chief Secretary, Govt. of Tripura.
4. The Principal Secretary/ Secretary/Spl.Secretaryall Departments.
5. The DM & Collector (All).....
6. The CEO, TTAADC, Khumlung.
7. All DISEs.....
8. The CDPOsICDS Project for information and necessary action.
9. The ZDOs/BDOs(all).....
10. All Nagar Panchayat/ AMC
11. Zilla Parishad (all).....
12. Panchayat Samity/BAC (all)
13. The Manager, Tripura Govt. Press, Bardwali, Agartala with request to arrange for publication of ' the Notification under reference in the next issue of Tripura Gazette and send 25(Twenty five) copies of the same to the Directorate of Education (Social Education
14. Deputy Commissioner for Persons with Disabilities, Directorate of Social Welfare and Social Education.


(Chaitanya Murti)

Special Secretary to the
Government of Tripura